

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.22/2016 IN  
OA No.4729/2014

New Delhi this the 21<sup>st</sup> day of December, 2016

**Hon'ble Shri V.Ajay Kumar, Member(J)  
Hon'ble Ms.Praveen Mahajan, Member(A)**

B.S.Nehra S/o Sh. S.S.Nehra,  
Working as Pilot in Directorate of Civil Aviation,  
New Delhi.

R/o D-1/152, Satya Marg,  
Chankypuri, New Delhi. -Applicant.  
(By Advocate: Shri Yogesh Sharma)

Versus

1. Sh. Rajeev Nayan Choubey,  
Secretary,  
Ministry of Civil Aviation,  
Govt. of India, Rajiv Gandhi Bhawan, New Delhi.
2. Mrs.M.Sathiyavathy,  
Director General of Civil Aviation,  
Technical Centre, Govt. of India,  
Rajiv Gandhi Bhawan, New Delhi. ...Respondents.

(By Advocate: Shri Ashok Kumar)

**ORDER (ORAL)**

**By Mr.V.Ajay Kumar, Member (J):**

When this matter is taken up for hearing, learned counsel for the applicant submits that the orders of this Tribunal have already been complied with. Hence, the C.P. is closed. Notices are discharged.

(Ms.Praveen Mahajan)  
Member (A)

(V.Ajay Kumar)  
Member (J)

/kdr/